

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/9/ (IB)/2017**

**NAME OF THE PETITIONER(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD**

**NAME OF THE RESPONDENT(S) : HINDUJA FOUNDARIES LIMITED**

**UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	

1. A.M. Sridharan

Counsel for Respondent

*[Signature]*

**ORDER**

The petitioner is absent. Counsel for respondent is present. Registry is directed to issue notice to the petitioner. Put up on **21.06.2017 at 02.30 P.M.**

*[Signature]*  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

PAM

*[Signature]*  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**